

Standard Drum and Barrel Mfg. Co.

*1542. SHRI GEORGE FERNANDES : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5231 on the 26th March, 1968 and state :

(a) the detailed description of the plant and machinery of Standard Drum and Barrel Manufacturing Co., on the basis of which their capacity was fixed at 14,538 tons in 1964 ;

(b) when their machinery at the time of assessments during 1961 and 1964 were similar then and how their capacity could be fixed at 6,100 tons in 1961 and again at 14,538 tons in 1964 ;

(c) whether machines in running condition only are taken into consideration at the time of assessment of the capacity of a plant or the machines that are kept as stand by also ; and

(d) the reasons for not taking action against barrel fabricators who acted illegally in increasing their capacities and for making reassessments of such unauthorised capacities ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT—1092/68].

Public Limited and Private Limited Companies in India

*1543. SHRI PREM CHAND VERMA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the number of Public Limited and Private Limited Companies in India at present ;

(b) the equity capital of private limited companies and public limited companies and how much loans have been received by them either from Government funds or other institutions ;

(c) how many companies in each class went into liquidation during the year 1966-67 and 1967-68 and how many new companies were registered and what was the

capital of companies which went into liquidation ; and

(d) whether the Government have taken any measures with a view to ensure that there were minimum cases of companies going into liquidation and if so, the measures adopted in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT—1093/68].

Vending Contract at Kotkapura Station

*1544. SHRI R. S. VIDYARTHI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that applications were invited for vending contract at Kotakpura Railway Station in Ferozapore Division ;

(b) whether it is also a fact that many Harijans also applied in response to the advertisement and their applications have been summarily rejected ;

(c) if so, the reasons therefor ; and

(d) the number of vending contracts allotted to the Harijans during the years 1966 and 1967 on each Zonal Railway ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes, Sir.

(b) and (c). Out of the 18 applications received for the vending Contract at Kotakpura Railway Station, 5 applicants belong to the Scheduled Caste. The Selection Committee have not yet finalised their recommendations for the award of the contract. The question of summary rejection of applications from the scheduled caste applicants does not, therefore, arise.

(d) A Statement giving details is laid on the Table of the Sabha. [Placed in Library. See No. LT—1094/68].

रेलवे लाइनें बिछाना

*1546. श्री श्री० प्र० त्यागी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि योजना आयोग